

(a) whether it is a fact that in or about February, 1968 the Government of Mysore had asked for village-wise Linguistic Data (1961 Census) of certain border taluks in Maharashtra State in connection with the Maharashtra-Mysore Boundary Dispute and that this information was compiled and was made available by apportioning cost equally between the Centre and the State concerned; and

(b) if so, whether the Government of Maharashtra was consulted prior to compiling the data referred to above?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) As the data was required by the State Governments in connection with the boundary dispute which had already been referred to the Mahajan Commission, it was compiled without having prior consultation with the Government of Maharashtra. Similar data in respect of areas in Mysore required by the Maharashtra Government had also been compiled at their request without having prior consultation with the Mysore Government. However, in all these cases the data after it was compiled was made available simultaneously to both the State Governments and also the Commission. As the data was also needed by the Commission, the cost was equally shared between the Central Government and the State at whose request it was compiled.

#### Collection of Primary Census Data

4725. SHRI RAJASEKHARAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there are any rules for the preparation and publication of the Primary Census data in respect of village-wise language figures and regarding sharing of the cost of the between the Centre and State/States;

(b) if so, whether Government propose to lay a copy of the same on the Table; and

(c) whether there is any restriction on the person or authority who is entitled to make a request for getting the said figures compiled and made available to such person or authority and, if so, the nature of the restriction?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). The language figures are compiled and published as part of the census data in respect of tehsils/taluks/thannas or larger administrative units. The village-wise data if and when required for any specific purpose by the Central Government or any State Government is tabulated after re-sorting the primary census slips. The cost of this operation is recovered from the authority at whose request the work is undertaken but if the data is required by the Central Government and any State Government, the cost is shared. Compilation of such data is not undertaken unless there is a reasonable need for the authority at whose instance it may be compiled, to have the data.

#### Construction of a Bridge over Sabarnarabha

4726. SHRI S. KUNDU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the steps taken to construct a bridge over River Sabarnarabha near Jaleswar in Orissa;

(b) whether the Orissa Government have recommended the construction of this bridge;

(c) whether this bridge will be constructed within the Fourth Plan period; and

(d) in what stage the proposal is at present?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). Presumably the Hon'ble Member is referring to the construction of a bridge over the river Sabarnarekha near Jaleswar in the Balasore